

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF.

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No.313/2012

Date of Order : 13.12.2013

Mr. J.K.Mishra, present for applicant.

Smt. K. Parveen, present for respondents.

Counsel for the applicant seeks time to argue the case.

Put up the matter on 04.02.2014.

[Meenakshi Hooja]

Administrative Member

[Justice K.C.Joshi]

Judicial Member

04/02/2014

Mr. A. K. Koushi K., counsel
for applicant.

Smt. K. Parveen, counsel
for respts.

D.B. not formed.

As prayed jointly,

list on 13/02/2014.

Dy. Registrar

Rss

13/2/2014

Mr J.K. Mishra present for the applicant.
Ms K. Parveen present for the respts.

Counsel for the applicant submits that
the applicant wants to withdraw the
OA unconditionally. The same is allowed.

Accordingly, OA is dismissed as withdrawn.

Meenakshi Hooja
Admin. Member

Justice K.C. Joshi
Judicial Member

For
13-2-14
R/C
19/2/14